

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**IA No.26/2020  
a/w  
CP (IB) No.71/Chd/Hry/2020**

**Under Section 9 of the IBC, 2016**

**In the matter of:-**

Aparajitha Corporate Services Pvt. Ltd. ...Petitioner-Operational Creditor

Versus

Quickdel Logistics Pvt. Ltd. ...Respondent-Corporate Debtor

The Hon'ble Members are on leave, hence the matter is adjourned to 03.05.2021.

Sd/-  
Court Officer

April 16, 2021  
AV